

**MR. CHAIRMAN:** Now, we go on with the Agenda. Papers to be laid.

15.01hrs.

**PAPERS LAID ON THE TABLE**

**Memoranda outlining the detailed action taken on the recommendations contained in the Seventh and Eighth Annual Reports of the Commission for Scheduled Castes and Scheduled Tribes for 1984-85 and 1985-86**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM) (On behalf of Shri Sitaram Kesri): Sir, I beg to lay on the Table

- (1) A copy of the Memorandum (Hindi and English versions) outlining the detailed Action Taken on the Recommendations contained in the Seventh Annual Report of the Commission for Scheduled Castes and Scheduled Tribes for the year 1984-85.

[Placed in Library. See No. LT - 2516/92]

- (2) A copy of the Memorandum (Hindi and English versions) outlining the detailed Action Taken on the Recommendations contained in the Eighth Annual Report of the Commission for Scheduled Castes and Scheduled Tribes for the year 1985-86.

[Placed in Library. See. No. LT-25/792]

**Forest (Conservation) Amendment Rules, 1992**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM) (on Behalf of Shri Kamaal Nath): Sir, I beg to lay on the Table a copy of the Forest (Conservation) Amendment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 563 (E) in Gazette of India dated the 28th May, 1992 under sub-section (2) of section 4 of the Forest (Conservation) Act, 1980.

[Placed in Library. See No. LT - 25/8/92]

**Profit and Loss Account and Balance Sheet of the Department of Telecommunications for 1990-91**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI PV. RANGAYYA NAIDU (ON BEHALF OF SHIR RAJESH PILOT): Sir, I beg to lay on the Table a copy of the Profit and Loss Account and Balances Sheet (on accrual basis) of the Department of Telecommunications for the year 1990-91 (Hindi and English versions)

[Placed in Library. See No. LT-2552/92]

**Copy of the Eighth Five Year Plan**

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKHRAM): Sir, I beg to lay on the Table a copy of the Eighth Five\*

\*English version of the Plan was laid on the Table on the 5th. August 1992.

Year Plan 1992-97 (Volume I and II) (Hindi version only).

[Placed in Library See. No. LT - 2553/92]

**Notifications under Essential Commodities Act, 1955**

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): Sir, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-

- (1) The Sugar (Price Determination of 1991-92 Production) Second Amendment Order, 1992 published in Notification No. G.S.R. 671 (E) in Gazette of India dated the 7th July, 1992.
- (2) The Sugar (Price Determination for 1991-92 Production) Third Amendment Order, 1992 published in Notification No. G.S.R. 692 (E) in Gazette of India dated the 28th July, 1992

[Placed in Library. See No. LT - 2554/92]

**Delhi (Milk and Milk Product) Control Amendment Order, 1992 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): Sir, I beg to lay on the Table:-

- (1) A copy of the Delhi (Milk and Milk Product) Control Amendment Order, 1992 (Hindi and English versions) published in Notification No.

S.O. 605 (E) in Gazette of India dated the 6th August, 1992 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT 2555/92]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

- (i) Review by the Government on the working of the Goa Meat Complex Limited, Goa, for the year 1990:91
- (ii) Annual Report of the Goa Meat Complex Limited, Goa, for the year 1990-91 along with Audited Account and comments of the Comptroller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See. No. LT-2556/92]

**Annual Report and Review on the Working of Bihar State Agro-Industries Development Corporation Ltd. Patna for the Year, 1982-83.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): Sir, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Bihar State Agro-Industries Development Corporation Limited, Patna, for the year 1982-83.
- (ii) Annual Report of the Bihar State Agro-Industries Development Corporation Limited, Patna, for the year 1982-83 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See. No. LT-2557/92]

**Reports on the Working and Activities of Bank of Baroda, Bank of India, Bank of Maharashtra etc. for 1991-92**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM) (*On behalf of Shri Dalbir Sinigh*): Sir, I beg to lay on the Table:-

- (1) A copy each of the following Annual Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings Act, 1970:-
- (i) Report on the working and activities of the Bank of Boroda for the year 1991-

92 along with Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT- 2519/92]

- (ii) Report on the working and activities of the Bank of India for the year 1991-92 along with Accounts and Auditors' Report thereon.

[Placed in Library. See. No. LT- 2520/92]

- (iii) Report on the working and activities of the Bank of Maharashtra for the year 1991-92 along with Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-2521/92].

- (iv) Report on the working and activities of the Canara Bank for the year 1991-92 along with Accounts and Auditors' Report thereon.

[Placed in Library. See No. LT-2522/92]

- (v) Report on the working and activities of the Central Bank of India for the year 1991-92 along with Accounts and Auditors' Report thereon.

[Placed in Library. See. No. LT-2523/92]

- (vi) Report on the working and activities of the Indian Bank for the year 1991-92 along

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|        | with Accounts and Auditors' Report thereon.   |     | with Accounts and Auditors' Report thereon.   |
|        | [Placed in Library. See No. LT- 2524/92]  |     | [Placed in Library. See No. LT- 2529/92]  |
| (vii)  | Report on the working and activities of the Syndicate Bank for the year 1991-92 along with Accounts and Auditors' Report thereon.       | (2) | A copy of the Annual Report (Hindi and English versions) on the working and activities of the Andhra Bank for the year 1991-92 along with Accounts and Auditors' Report thereon under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.  |
|        | [Placed in Library. See No. LT-2525/92]   |     |   |
| (viii) | Report on the working and activities of the Union Bank of India for the year 1991-92 along with Accounts and Auditors' Report thereon.  |     | [Placed in Library. See No. LT- 2530/92]  |
|        | [Placed in Library. See No. LT-2526/92]   | (3) | A copy each of the Annual Reports (Hindi and English versions) of the State Bank of India and its subsidiary Banks viz State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Indore, State Bank of Mysore, State Bank of Patiala and State Bank of Travancore for the year 1991-92 along with Accounts and Auditor's Report thereon, under sub-section (4) of section 40 of the State Bank of India Act, 1955 and sub-section (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959. |
| (ix)   | Report on the working and activities of the United Bank of India for the year 1991-92 along with Accounts and Auditors' Report thereon. |     |   |
|        | [Placed in Library. See No. LT- 2527/92]  |     |   |
| (x)    | Report on the working and activities of the UCO Bank for the year 1991-92 along with Accounts and Auditors' Report thereon.             |     | [Placed in Library. See No. LT- 2531/92 to 2531-F/92]   |
|        | [Placed in Library. See No. LT-2528/92]   | (4) | A copy each of the following Reports (Hindi and English versions):-   |
|        |   | (i) | Report of the Gorakhpur Kshetriya Gramin Bank, Gorakhpur for the year 1991-92 together with Accounts and Auditor's Report thereon.  |
| (xi)   | Report on the working and activities of the Dena Bank for the year 1991-92 along  |     |   |

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|       | [Placed in Library. See No. LT-2532/92]   |        | [Placed in Library. See No. LT-2537/92]  |
| (ii)  | Report of the Begusarai Kshetriya Gramin Bank, Begusarai for the year 1991-92 together with Accounts and Auditor's Report thereon.  | (vii)  | Report of the Sahyadri Gramin Bank, Shimoga for the year 1991-92 together with Accounts and Auditors' Report thereon.                  |
|       | [Placed in Library. See No. LT- 2533/92]  |        | [Placed in Library. See No. LT-2538/92]  |
| (iii) | Report of the Sri Visakha Grameena Bank, Sri-kakulam for the year 1991-92 together with Accounts and Auditor's Report thereon.      | (viii) | Report of the Godavari Grameena Bank, Rajahmundry for the year 1991-92 together with Accounts and Auditor's Report thereon.            |
|       | [Placed in Library. See No. LT- 2534/92]  |        | [Placed in Library. See No. LT-2539/92]  |
| (iv)  | Report of the Prathama Bank, Moradabad for the year 1991-92 together with Accounts and Auditor's Report thereon.                    | (ix)   | Report of the Aravali Kshetriya Gramin Bank, Sawai Madhopur for the year 1991-92 together with Accounts and Auditor's Report thereon.  |
|       | [Placed in Library. See No. LT-2535/92]   |        | [Placed in Library. See No. LT-2540/92]  |
| (v)   | Report of the Mithila Kshetriya Gramin Bank, Laheriasarai for the year 1991-92 together with Accounts and Auditor's Report thereon. | (x)    | Report of the Chaitanya Grameena Bank, Tenali for the year 1991-92 together with Accounts and Auditors Report thereon.                 |
|       | [Placed in Library. See No. LT- 2536/92]  |        | [Placed in Library. See No. LT-2541/92]  |
| (vi)  | Report of the Banaskantha Mehsana Gramin Bank, Patan, for the year 1991-92 together with Accounts and Auditor's Report thereon.     | (xi)   | Report of the Chandrapur Gadchiroli Gramin Bank, Chandrapur for the year 1991-92 together with Accounts, and Auditor's Report thereon. |

- [Placed in Library. See No. LT-2542/92]
- (xii) Report of the Damoh Panna Sagar Kshetriya Gramin Bank, Damoh for the year 1991-92 together with Accounts and Auditor's Report thereon.
- [Placed in Library. See No. LT-2543/92]
- (xiii) Report of the Bundi Chittorgarh Kshetriya Gramin Bank, Bundi for the year 1991-92 together with Accounts and Auditor's Report thereon.
- [Placed in Library. See No. LT-2544/92]
- (xiv) Report of the Junagadh Amreli Gramin Bank, Junagadh for the year 1991-92 together with Accounts and Auditor's Report thereon.
- [Placed in Library. See No. LT-2545/92]
- (xv) Report of the Bhagirath Gramin Bank, Sitapur for the year 1991-92 together with Accounts and Auditors' Report thereon.
- [Placed in Library. See No. LT-2546/92]
- (xvi) Report of the Vidur Gramin Bank, Bijnor for the year 1991-92 together with
- Accounts and Auditor's Report thereon.
- [Placed in Library. See No. LT-2547/92]
- (xvii) Report of the Manjira Grammeena Bank, Sangareddy for the year 1991-92 together with Accounts and Auditor's Report thereon.
- [Placed in Library. See No. LT-2548/92]
- (5) A copy of the Bank of Maharashtra Officer Employees' (Conduct) (Amendment) Regulations, 1988 (Hindi and English versions) published in Notification No. AX-1/ST/5672/88 in Gazette of India dated the 23rd May, 1992 under sub-section (4) of section 19 the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.
- [Placed in Library. See No. LT-2549/92]
- Memorandum of understanding between the Minerals and Metals Trading Corporation of India Ltd. and Ministry of Commerce for 1992-93**
- THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Minerals and Metals Trading Corporation of India Limited and the Ministry of Commerce for the year 192-93.
- [Placed in Library. See No. LT-2558/92]

**Memorandum of Understanding between the Videsh Sanchar Nigam Ltd. and the Deptt. of Telecommunications, Ministry of Communications for the year 1992-93**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU) Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hind and English versions) between the Videsh Sanchar Nigam Limited and the Department of Telecommunications, Ministry of Communications for the year 1992-93.

[Placed in Library. See No. LT-2550/92]

15.02 hrs.

**COMMITTEE ON GOVERNMENT ASSURANCES**

**Seventh Report**

[Translation]

DR. LAXMINARAYAN PANDEYA (Mandsaur): Mr. Chairman, Sir, I beg to present the Seventh Report (Hindi and English versions) of the committee on Government Assurances.

15.03hrs

**PETITION RE. EARLY MODERNISATION OF THE INDIAN IRON AND STEEL COMPANY OF BURNPUR**

[English]

SHRI BASUDEB ACHARIA (Bankura): Sir, I beg to present a petition signed by Shri

J.N. Kar Chowdhury and other workmen etc., Indian Iron & Steel Company, Burnpur, West Bengal, for early modernisation of the Indian Iron and Steel Company of Burnpur.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Chairman, Sir, through you, I would like to draw the attention of the Government towards Kashmir situation. Pakistani flag was hoisted in Kashmir on 14th August. Three days earlier to that the Government was saying that the situation is normal and it was considering to hold elections there. A function was organised on the 15 August. As per my information senior officials participated in the function. They were attacked by the terrorists. When Mr. Farooq Abdullah says that Kashmiris will also be made a party alongwith India and Pakistan at the time of taking decision on Kashmir, it becomes a matter of serious concern for us. It is very wrong and a step to disintegrate the country. The way Mr. Jinnah had divided the nation on the basis of Hindu-Muslim theory, Mr. Farooq Abdullah, whom the Government is considering to appoint as the Chief Minister, wants to divide the country by adopting three-nation theory. Even after 45 years of independence Pakistani flag is being hoisted and Indian Flag is being insulted in the valley. It cannot be tolerated. Sir, I have the press clippings in which photos of terrorists wearing masks have appeared in newspapers. The report has come in 'Punjab Kesari with the terrorists taking out a procession with arms in their hands. But the Government objects to the 'Ekta Yatra' of Dr. Murli Manohar Joshi. I request that the Government should make a statement in this regard. The Minister of Home Affairs is present here. It is a matter of great concern for the entire nation. The Government should make a statement regarding the incidents which took place in Jammu, Doda and other areas in last 3-4 days. This is what I want to say through you. (*Interruptions*)